

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2242  
ANSWERED ON:10.03.2006  
PHYSICAL POSSESSION OF ACQUIRED LAND  
Singh Shri Prabhunath

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

to the reply given to USQ.No. 3800 dated April 19, 2005 regarding physical possession of acquired land and state;

- (a) whether the information has since been collected;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, the reasons for delay?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)to(c): The requisite information relating to Unstarred Question No.3800 due for 19.4.2005, is still awaited from the concerned agency. The matter is being pursued.